

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**ORIGINAL APPLICATION NO 247 of 2025 (SZ)**

**In the matter of:**

Tribunal on its own motion - SUO MOTU  
based on the News item in The Dinamalar,  
Chennai edition dated 09.11.2025, titled  
“A huge flyover is being built in a forest area. Everything is mysterious!:  
Government departments are spreading their hands saying „We don“t build it”.

Versus

The Chief Secretary to Government of Tamil Nadu,  
Chennai and Ors.

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for Government of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

**DATE:06.04.2026**

BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI

Original Application No. 247 of 2025 (SZ)

**IN THE MATTER OF:**

Tribunal on its own motion SUO MOTU based on the news item in "Dinamalar" Chennai Edition Dated: 09.11.2025 titled "A huge flyover is being built in a forest area. Everything is mysterious!: Government departments are spreading their hands saying 'We don't built it'".

----- Applicant(s)

Versus

1. The Chief Secretary to Government of Tamil Nadu  
St.George Fort, Chennai
2. The Principal Secretary to Government of Tamil Nadu
3. The Principal Chief Conservator of Forests (Head of Department)
4. The Principal Secretary to Government of Tamil Nadu,  
Water Resources Department.
5. TANGEDGO
6. District Collector

-----Respondent(s)

**REPORT FILED BY THE EXECUTIVE ENGINEER, WATER RESOURCES DEPARTMENT ON BEHALF OF 4<sup>TH</sup> RESPONDENT IN O.A 247 OF 2025**

I, **R.ARUNMOZHI S/o RAJU** aged about **49 Years** officiating as Executive Engineer, Water Resources Department (WRD), Lower Palar Basin Division, Kancheepuram and having office at Kancheepuram file this

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Lower Palar Basin Division  
Kancheepuram

**Executive Engineer W.R.D**  
**Lower Palar Basin Division**  
**Kancheepuram - 631 501.**

Kancheepuram - 631 501

Status Report pursuant to the order dated **01.12.2025** made by this Hon'ble Tribunal in the Original Application herein.

1. It is humbly submitted that the O.A No. 247 of 2025 has been taken by the Hon'ble National Green Tribunal as SUO MOTU case based on the news item **"A huge flyover is being built in a forest area. Everything is mysterious!: Government departments are spreading their hands saying 'We don't build it'"** published in **"Dinamalar"** Chennai Edition Dated 09.11.2025, for which the Hon'ble National Green Tribunal in its order 01.12.2025 dated has ordered as below,

***"3. Post the matter on 23.01.2026. In the meanwhile, the respondents are directed to file their respective replies / reports."***

2. It is humbly submitted that, the Unamanchery Tank in Vandalur Taluk of Chengalpattu District in under the control and maintenance of Water Resources Department. The Water Spread Area and the Capacity of this Tank are 39.66.0 Ha. and 0.50MCM respectively.

3. It is humbly submitted that, during 2019-20 (before the bifurcation of Kancheepuram District) the Block Development Officer, Kattankolathur Panchayat Union Kattankolathur has requested No Objection Certificate from Water Resources Department for formation of approach road from the residential area along the Unamanchery Chitheri

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bund under "Self Sufficiency Scheme" was approved by the District Collector / Chairman, District Rural Development Authority (DRDA), Kancheepuram. Vide Lr.No. 2949 / 2019 / A II / Dated: 17.02.2020. and Block Development Officer Kattankolathur Panchayat Union, Kattankolathur vide Lr. No. 4174 / 2019 / M 2 / Dated: 04.12.2020.

In accordance to the above, the technical opinion of the Water Resources Department along with specified conditions for formation of approach road along the Unamanchery Chitheri Bund was issued by the Water Resources Department on 21.01.2021. Thereby, the formation of approach road on the tank bund was executed by the executing agency M/s.R.S.Enterprises, T.Nagar, Chennai under the supervision of the District Rural Development Authority (DRDA), Chengalpattu

4. It is humbly submitted that, the W.R.D. in its technical opinion has instructed the concern Department / Executing Agency to deposit a caution deposit amount of Rs. 20.00 Lakhs for Restoration and Renovation of damaged Surplus Weir of Unamanchery Chitheri. But the executing agency M/s.R.S.Enterprises, T.Nagar, Chennai has failed to deposit the caution deposit amount. Subsequently, petitions were received stating that the concern department and the executing agency are not following the W.R.D. conditions in the execution of the approach road work. Thereby, the Executive Engineer, W.R.D., Lower Palar Basin Division, Kancheepuram vide Lr. No. JDO 1 / F. NOC - Unamamchery / 605<sup>Misc</sup> / Dated: 18.03.2021 has instructed the Block Development

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Officer, Block Development Office, Kattankolathur to follow the specific conditions issued by the Water Resources Department.

At this Juncture, the executing agency M/s.R.S.Enterprises, T.Nagar, Chennai has requested the Block Development Office to get necessary permission for executing the approach road work on direct supervision of Water Resources Department (W.R.D.) and District Rural Development Authority (DRDA). Accordingly the Block Development Office vide R.c. No. 4174 / 2019 / M 2 / Dated: 13.05.2021 has requested the W.R.D. to issue necessary permission. Thereby, the W.R.D. vide Lr. No. JDO 1 / F. 28 / NOC - Unamanchery /2021 /Dated: 03.06.2021 has issued the additional technical opinion for the said approach road.

5. It is humbly submitted that, in continuation to the above the District Collector / Chairman, District Rural Development Authority (DRDA), Chengalpattu vide Rc. No. 1786 / 2020 / M 10 / Dated: 18.05.2023 has requested the W.R.D to issue Design approval for the construction of Small Bridge and Culvert at the tank bund of Unamanchery Chitheri in Unamanchery Village of Vandalur Taluk in Chengalpattu District to be executed by the executing agency M/s.R.S.Enterprises, T.Nagar, Chennai under the 100% Public Contribution Fund of "**Namakku Namee Scheme**" in Chengalpattu District.

Accordingly, the Design Approval along with Hydraulic standards for the proposed small Bridge and culvert was issued to the District Collector

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/ Chairman, District Rural Development Authority (DRDA), Chengalattu vide the Executive Engineer, W.R.D., Lower Palar Basin Division, Kancheepuram vide Lr. No. JDO 1 / F. 28 / Culvert - Unamanchery / 2022 / Dated: 18.05.2023.

6. It is humbly submitted that, the District Collector / Chairman, District Rural Development Authority (DRDA), Chengalattu vide Proceedings No. R.C. No. 1786 / 2022 / M 10 / Dated: 22.01.2024 has issued permission for construction of Bridge / Culvert by the executing agency M/s.R.S.Enterprises, T.Nagar, Chennai under 100% Public Fund. Thereby, based on the permission issued by the DRDA the M/s.R.S.Enterprises, T.Nagar, Chennai is executing the Bridge work at Unamanchery Tank in Vandalur Taluk of Chengalpattu District.

At this scenario, a news article was published in the "Dinamalar" Newspaper about the high level bridge being constructed at Unamanchery Tank Bund. Thereby, a joint inspection was carried out amount the Officials of Water Resources Department, Rural Development Department and the executing agency. Accordingly, all the above said facts was discussed during the inspection and the same was furnished as inspection notes to the District Administration.

7. It is also humbly submitted that, as the outcome of the joint inspection it was observed that the said bridge is being constructed as per

  
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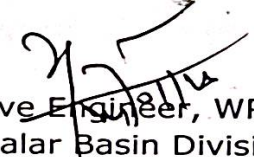
the design approved by the Water Resources Department. And meanwhile, the Water Resources Department has instructed the Rural Development Department to ensure the stability of the Bridge by "Rebound Hammer Test".

8. It is hereby humbly submitted that the said, bridge construction work is being executed based on the permission issued by the District Collector / Chairman, District Rural Development Authority (DRDA), Chengalattu and further submitted that no such direct approval or permission was issued by the Water Resources Department.

It is, therefore, prayed that the above facts may please be taken on file of this Original Application and pass appropriate further order as deemed fit in the facts and circumstances of the case and thus render justice.

**VERIFICATION**

I, **Thiru R.ARUNMOZHI** son of **Thiru.RAJU**, Executive Engineer, W.R.D., Lower Palar Basin Division, Kancheepuram do verify that the submissions made in paragraphs 1 to 8 are true to the best of my knowledge and from records and I verify this at Chennai on .....<sup>22<sup>nd</sup></sup>.....Day of January, 2026

  
Executive Engineer, WRD,  
Lower Palar Basin Division,  
Kancheepuram